



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 16th Of March, 2018

SRO 132 -. In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint, following Officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdictions of District Jammu.

S.No	Name of the Officer S/shri	Designation and Place of Posting
01	Gulshan Amin Naik	Naib Tehsildar, Kathar, Tehsil Maira Mandrian Akhnoor, Jammu.
02	Yash Paul Sharma	Naib Tehsildar, Ghar Majoor, Tehsil Chowk Choura, Jammu.

Sd/-
(Abdul Majid Bhat)
Secretary to Government.

NO: LD(P) 94/1-Jammu

Dated: - 16 - 03 - 2018.

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Jammu. This is with reference to his letter No 240/DMJ/Lo/2018-19 Dated 14.02.2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).

(Khurshid Ahmad Bhat)
Deputy Legal Remembarncer,

16/03
16.03.2018